

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 07.09.2022

Misc. Application No. 841 of 2021
And
Misc. Application No. 737 of 2022
And
Misc. Application No. 949 of 2022
And
Appeal No. 608 of 2021

Aakruti Nirmiti Ltd. and Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Dr. S .K. Jain, PSC with Ms. Monica Mayekar, Advocate for the Appellants.

Mr. Chirag Shah, Advocate with Mr. Tanmay Gor, Advocate i/b Mansukhlal Hiralal and Co. for the Respondent.

WITH
Appeal No. 693 of 2021

Mr. Vinesh S. Patel HUF and Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Dr. S .K. Jain, PSC with Ms. Monica Mayekar, Advocate for the Appellants.

AND
Appeal No. 684 of 2021

Vinesh S. Patel and Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Nakrani, Advocate with Dr. S .K.Jain, PCS i/b Lex Services for the Appellants.

ORDER:

1. Adjourned on the request of the appellants. List on October 13, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member